

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HPT CONSULTING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	HPT Consulting Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26 th July, 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74110MH2016PTC284105
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-1305, 13th Floor, O2 Commercial Towers, Plot 23-24, Minerva Ind. Estate, Mulund (West) Mumbai-400080
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 th December, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Gaurang Chhotatal Shah <u>Registered Address:</u> Flat 204 A Wing Raj Vaibhav 1 CHS, Dahanukar Wadi, Mahavir Nagar, Kandivali West, Mumbai -400067 Maharashtra <u>Communication Address:</u> Waterfall Insolvency Professionals Pvt. Ltd. Address: 1221, Maker Chamber V, Nariman Point, Mumbai - 400 021 Telephone Number -022-22837361 <u>Registered Email id:</u> fcsgaurang.shah@gmail.com <u>Email id for communication:</u> liquidator.hpt@gmail.com IBBI/IPA-002/IP-N00947/2019-2020/13002
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09 th January, 2023

Notice is hereby given that the HPT CONSULTING PRIVATE LIMITED has commenced voluntary liquidation on 10th December 2022.

The stakeholders of HPT CONSULTING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 09th January 2023 to the liquidator at the communication address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th December, 2022

Place: Mumbai



G. C. Shah..

GAURANG CHHOTATAL SHAH

Liquidator of HPT Consulting Private Limited
(Company under voluntary liquidation)

IP Reg. No- IBBI/IPA-002/IP-N00947/2019-2020/13002

